Undertakings covered in HPPC Report and also to avoid industrial unrest etc?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (b) In the orders dated 12-6-1990 issued by the Government for implementation of High Power Pay Committee's Report, the Public Sector Enterprises have been advised that if any anomalies are noticed in fitment of the existing scale in the general pattern of scales now notified, these could be reviewed by a Committee set up by the Public Sector Enterprise concerned and the formulation processed after taking approval of the Administrative Ministries. The Committee's recommendation for grant of stagnation increments to the employees who reach the maximum of the scale of pay has also been covered by the order of 12-6-90. Conditions of service, promotion channels for employees of the Public Sector Enterprises continue to

be decided by the management and the unions/associations by mutual negotiations.

$\begin{array}{c} \textbf{Amount earmarked for setting up of Ne}_w \\ \textbf{Atomic Power Plants} \end{array}$

- *374. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to refer to the answer to Unstarred Question No. 39 given in the Rajya Sabha on the 14th March, 1990 and state:
- (a) the amount earmarked for the establishment of hew atomic power plants in the country; and
 - (b) what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) and (b) The Eighth Five Year Plan allocations are yet to be finalised. The approved Budge i. Estimates for the financial year 1990-91 in respect of ongoing and new projects are as follows:

Rs. in crores

Ongoing sanctioned projects	Budget Estimate 1990—91
*Narora Atomic Power Project Unit 2	16 77
Kakrapar Atomic Power Project Units 1 & 2	70. 00
Rajasthan Atomic Power Project Units 3 & 4	150.00
Kaiga Project Units 1 & 2	15000
» Includes portion of Narora Atomic Power Station Unit-1	
New projects	
Advance procurement for 4 new 235 MWe units	65-00
Advance procurement for 6 new 500 MWe units	282 00
Kudankiilam Project (2xl000MWe).	1000

Representation to employees on Ken- driya Vidyalaya Sangathan and its Board of Governors

pleased to refer to answer to Starred Question 2 given in the Rajya Sabha on the 7th August, 1990 and state:

*375. SHRI PRAVAT KUMAR SAMANTARAY: SHRI ASHOK NATH VERMA

Will the PRIME MINISTER be

(a) whether representation on K°n-driya Vidyalaya Sangathan and its Board of Governors, Academic Advisory Committee and Regional Acade-

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mic Advisory Committee has since been given;

- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether AIKVTA has demanded representation to the tune of 25 per cent of its membership strength; if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRI ' CHIMANBHAI MEHTA): (a) and (b) The Government is firmly committed to bringing about the representation of employees on the Kendriya Vidya-laya Sangathan and its Board of Governors. Modalities are being worked out.

(c) Yes, Sir. At present the modalities of representation e. g. whether by ballot, or verification of membership of Association, or any other suitable democratic method are being considered, after which the percentage of representation can be finalised.

National Defence Programme for Students

*376. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleased to state;

- (a) whether it is a fact that a work ing group on youth has suggested a National defence programme for stu dents;
- (b) whether Government have accepted the suggestion; and
- (c) if so, what are the details in this regard and by when the programme would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RES-OURCES DEVELOPMENT (SHRI CHIMBANBHAI MEHTA): (a) Yes, Sir.

(b) and (c) The suggestion is under consideration, in consultation with concerned experts and agencies.

महाराष्ट्र में थाणे स्थित "नेशनल ग्रागेंनिक केमिकल इन्डस्ट्रीज जा" विस्तार

*377. श्री विश्वासराव रामराव पाटिल: क्या पर्यावरण ग्रीर वन मंत्री यह वताने की कृपा करेंगे कि :

- (क) क्या सरकार ने महाराष्ट्र में थाणे स्थित "नेशनल आर्गोनिक केमिकल इन्डस्ट्रीज" के विस्तार से संबंधित प्रस्ताव को स्वीशृति दे दी है;
- (ख) यदि हां, तो इस संयंत्र के विस्तार का पर्यावरण पर क्या प्रभाव पडने की सम्भावना है ;
- (ग) क्या सरकार को इस विस्तार कार्य के विरुद्ध कोई ग्रभ्यावेदन प्राप्त हम्रा है : भ्रीर
- (घ) यदि हां, ती उसका ब्यौरा क्या है ग्रौर इस सर्वध में क्या कार्यवाही की गई है ?

पर्यावरण ग्रौर वन मंत्री (श्री नीलमणि राउतराव): (क) परियोजना कारियों को ग्रामय पत शर्त पर दिया गया कि ਰੈ कम्पती पर्यावरणीय ग्रौर प्रदूषण की दृष्टि से पर्यावरण ग्रौर वन मंत्रालय से मंजूरी लेगी ग्रौर इस मंजूरी के ग्रनुसार सभी ग्रावश्यक ग्रपेक्षाग्रों का पालन करेगी। परियोजना प्रस्तावका से ग्रनुरोध किया